

NAME OF CORPOATE DEBTOR : M/S KAPASI INFRACON LLP

DATE OF COMMENCEMENT OF CIRP : 03RD APRIL 2025

LIST OF CREDITORS AS ON : 30TH SEPTEMBER, 2025

LIST OF SECURED FINANCIAL CREDITORS (OTHER THEN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

(AMOUNT IN Rs)

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
1	STATE BANK OF INDIA	28.04.2025	51,78,573	51,78,573	Claim against borrowng of Kapasi Infracon LLP	YES	NO	NO	100%	-	-	-	-	The claim submitted by State Bank of India has been admitted for Rs 51,78,573.42
TOTAL			51,78,573	51,78,573					100%	-	-	-	-	

sd/-

Dr. Shравan Kumar Vishnoi

Resolution Professional

M/s KAPASI INFRACON LLP (Under CIRP)

Date: 30th September, 2025

Place: Lucknow